

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 9281/2014

SJVN LTD. GENERAL MANAGER

Petitioner(s)

VERSUS

SITA DEVI
(FOR FDR RENEWAL)

Respondent(s)

Date : 27-04-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. B. K. Satija, AOR

For Respondent(s)

Mr. Yash Pal Dhingra, AOR

UPON hearing the counsel the Court made the following
O R D E R

FDR is renewed for a period of one year.

SANJAY PARIHAR
Registrar

PS